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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

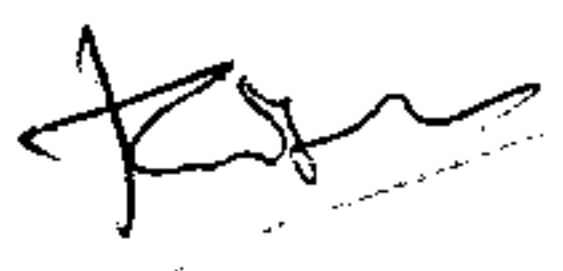
**CP(CAA) No. 109/NCLT/AHM/2017
CA(CAA) No. 81/NCLT/AHM/2017**

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2018**

Name of the Company: West Coast Foods Pvt Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	RITU SHAH FOR THAKKAR	ADV.	Petitioner	
2.	AND PAHWA			

ORDER

Learned Advocate Ms. Ritu Shah present for petitioner.

At request of learned Counsel for Petitioner.

List the matter on 22.03.2018.

Dated this the 12th day of February , 2018.


**MANORAMA KUMARI
MEMBER JUDICIAL**